NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 06/08

PETITION NUMBER

8/16

NAME OF THE PETITIONER (S) :

M. LEELA AND 4 OTHERS

NAME OF THE RESPONDENT (S):

CHANDRA SPINNING & WEAVING MILLS (P) LTD. & 4 OTHERS

UNDER SECTION

397/398

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. R.U. Bweli for Rospi 9448844574. Two teallocotteally

R. VIDHYA SHANKAR ADV. FOR PELitioners R. Violtya Shankar

Counsel for Petitioner is present. Counsel for respondents No.3, 6 and 7 is present. He reported that senior counsel is unable to attend Tribunal today and requested time.

Already, this matter is adjourned to this date for submitting arguments on behalf of R-3, 6 and 7. Again adjournment is asked. On the request of the counsel, case is adjourned to 28.02.2017. No further adjournment will be given.

MEMBER (T)